

Self appraisal report for Year (2024-25)

Auditor Agency: Virender Kumar Bharti(Indian Institute of Mass Communication)

Ministry Name: Ministry of Home Affairs

Department Name: Department of Home

Public Authority Name: National Human Rights Commission

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
1	Organisation and Function							
1.1	Particulars of its organisation,functions and duties[Section 4(1)(b)(i)]							
1.1.1	Name and address of the Organization	Fully Met	1.28	1.28	https://nhrc.nic.in/office-address	Fully Met	1.28	Okay
1.1.2	Head of the organization	Fully Met	1.28	1.28	https://nhrc.nic.in/contact-us/directory-of-officers	Fully Met	1.28	Okay
1.1.3	Vision, Mission and Key objectives	Fully Met	1.28	1.28	https://nhrc.nic.in/about-us/vision-and-mission	Fully Met	1.28	Okay
1.1.4	Function and duties	Fully Met	1.28	1.28	https://nhrc.nic.in/about-us/organization-structures/specialized_divisions_and_staff	Fully Met	1.28	Okay
1.1.5	Organization Chart	Fully Met	1.28	1.28	https://nhrc.nic.in/document/organization-	Fully Met	1.28	Okay

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					chart			
1.1.6	Any other details-the genesis, inception, formation of the department and the HoDs from time to time as well as the committees/ Commissions constituted from time to time have been dealt	Fully Met	1.28	1.28	https://nhrc.nic.in/about-us/core-groups	Fully Met	1.28	Okay
1.2	Power and duties of its officers and employees[Section 4(1) (b)(ii)]							
1.2.1	Powers and duties of officers (administrative, financial and judicial)	Fully Met	1.92	1.92	https://nhrc.nic.in/acts-&-rules/protection-human-rights-act-1993	Fully Met	1.92	Okay
1.2.2	Power and duties of other employees	Fully Met	1.92	1.92	https://nhrc.nic.in/rti-act-2005	Fully Met	1.92	Okay
1.2.3	Rules/ orders under which powers and duty derived and exercised	Fully Met	1.92	1.92	https://nhrc.nic.in/acts-&-rules/nhrc-procedure-amendment-regulations-1997-1	Fully Met	1.92	Okay
1.2.4	Work allocation	Fully Met	1.92	1.92	https://nhrc.nic.in/contact-us/directory-of-officers	Fully Met	1.92	Okay
1.3	Procedure followed in decision making process [Section 4(1)(b)(iii)]							
1.3.1	Process of decision making - Identify key decision making points	Fully Met	1.54	1.54	https://nhrc.nic.in/rti-act-2005	Fully Met	1.54	Okay
1.3.2	Final decision making authority	Fully Met	1.54	1.54	https://nhrc.nic.in/acts-&-rules/protection-	Fully Met	1.54	Okay

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					human-rights-act-1993			
1.3.3	Related provisions, acts, rules etc.	Fully Met	1.54	1.54	https://nhrc.nic.in/acts-&-rules/nhrc-procedure-amendment-regulations-1997-1	Fully Met	1.54	Okay
1.3.4	Time limit for taking a decisions, if any	Not Applicable	0	0	empty	Not Applicable	0	Okay
1.3.5	Channels of supervision and accountability	Fully Met	1.54	1.54	https://nhrc.nic.in/acts-&-rules/protection-human-rights-act-1993	Fully Met	1.54	Okay
1.4	Norms for discharge of functions[Section 4(1)(b)(iv)]							
1.4.1	Nature of functions/ services offered	Fully Met	1.54	1.54	https://nhrc.nic.in/acts-&-rules/protection-human-rights-act-1993	Fully Met	1.54	Okay
1.4.2	Norms/ standards for functions/ service delivery	Fully Met	1.54	1.54	https://nhrc.nic.in/acts-&-rules/protection-human-rights-act-1993	Fully Met	1.54	Okay
1.4.3	Process by which these services can be accessed	Fully Met	1.54	1.54	https://nhrc.nic.in/acts-&-rules/nhrc-procedure-amendment-regulations-1997-1	Fully Met	1.54	Okay
1.4.4	Time-limit for achieving the targets	Not Applicable	0	0	empty	Not Applicable	0	Okay

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
1.4.5	Process of redressal of grievances	Fully Met	1.54	1.54	https://nhrc.nic.in/acts-&-rules/nhrc-procedure-amendment-regulations-1997-1	Fully Met	1.54	Okay
1.5	Acts, rules, regulations, instructions, manuals and records for discharging functions[Section 4(1)(b)(v)]							
1.5.1	Title and nature of the record/ manual /instruction.	Fully Met	2.6	2.60	https://nhrc.nic.in/rti-act-2005	Fully Met	2.60	Okay
1.5.2	List of Acts, rules, regulations, instructions, manuals and records.	Fully Met	2.6	2.60	https://nhrc.nic.in/rti-act-2005	Fully Met	2.60	Okay
1.5.3	Acts/ Rules/ manuals, etc.	Fully Met	2.6	2.60	https://nhrc.nic.in/rti-act-2005	Fully Met	2.60	Okay
1.6	Categories of documents held by the authority under its control[Section 4(1)(b) (vi)]							
1.6.1	Categories of documents	Fully Met	3.85	3.85	https://nhrc.nic.in/rti-act-2005	Fully Met	3.85	Okay
1.6.2	Custodian of documents/categories	Fully Met	3.85	3.85	https://nhrc.nic.in/rti-act-2005	Fully Met	3.85	Okay
1.7	Boards, Councils, Committees and other Bodies constituted as part of the Public Authority [Section 4(1)(b)(viii)]							
1.7.1	Name of Boards, Council, Committee etc.	Fully Met	0.96	0.96	https://nhrc.nic.in/about-us/core-groups	Fully Met	0.96	Okay
1.7.2	Composition	Fully Met	0.96	0.96	https://nhrc.nic.in/about-us/core-groups	Fully Met	0.96	Okay
1.7.3	Dates from which constituted	Fully Met	0.96	0.96	https://nhrc.nic.in/about-us/	Fully Met	0.96	Okay

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
1.7.4	Term/ Tenure	Fully Met	0.96	0.96	core-groups https://nhrc.nic.in/about-us/core-groups	Fully Met	0.96	Okay
1.7.5	Powers and functions	Fully Met	0.96	0.96	https://nhrc.nic.in/about-us/core-groups	Fully Met	0.96	Okay
1.7.6	Whether their meetings are open to the public?	Fully Met	0.96	0.96	https://www.youtube.com/channel/UCObfXOWCPWBU n7tiMyL9oQA	Fully Met	0.96	Okay
1.7.7	Whether the minutes of the meetings are open to the public?	Fully Met	0.96	0.96	https://nhrc.nic.in/activities/minutes-of-meetings?title=&field_date_value%5Bvalue%5D%5Bdate%5D=&tid=All	Fully Met	0.96	Okay
1.7.8	Place where the minutes if open to the public are available?	Fully Met	0.96	0.96	https://nhrc.nic.in/activities/minutes-of-meetings?title=&field_date_value%5Bvalue%5D%5Bdate%5D=&tid=All	Fully Met	0.96	Okay
1.8	Directory of officers and employees[Section 4(1) (b) (ix)]							
1.8.1	Name and designation	Fully Met	3.85	3.85	https://nhrc.nic.in/contact-us/directory-of-	Fully Met	3.85	Okay

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					officers			
1.8.2	Telephone , fax and email ID	Fully Met	3.85	3.85	https://nhrc.nic.in/contact-us/directory-of-officers	Fully Met	3.85	Okay
1.9	Monthly Remuneration received by officers & employees including system of compensation[Section 4(1) (b) (x)]							
1.9.1	List of employees with Gross monthly remuneration	Fully Met	3.85	3.85	https://nhrc.nic.in/rti-act-2005	Fully Met	3.85	Okay
1.9.2	System of compensation as provided in its regulations	Fully Met	3.85	3.85	https://nhrc.nic.in/rti-act-2005	Fully Met	3.85	Okay
1.10	Name, designation and other particulars of Public Information Officers[Section 4(1) (b) (xvi)]							
1.10.1	Name and designation of the Public Information Officers (PIOs), Assistant Public Information Officer(s) & Appellate Authority	Fully Met	3.85	3.85	https://nhrc.nic.in/rti-act-2005	Fully Met	3.85	Okay
1.10.2	Address, telephone numbers and email ID of each designated official.	Fully Met	3.85	3.85	https://nhrc.nic.in/contact-us/directory-of-officers	Fully Met	3.85	Okay
1.11	Number of employees against whom disciplinary action has been proposed/ taken (F No. 1/6/2011- IR dt. 15.4.2013)							
1.11.1	Number of employees against whom disciplinary action has been (i) Pending for minor penalty or major penalty proceedings	Fully Met	3.85	3.85	https://nhrc.nic.in/rti-act-2005	Fully Met	3.85	Okay
1.11.2	(ii) Finalised for minor penalty or major penalty proceedings	Fully Met	3.85	3.85	https://nhrc.nic.in/rti-act-2005	Fully Met	3.85	Okay
1.12	Programmes to advance understanding of RTI(Section 26)							
1.12.1	Educational programmes	Fully Met	1.92	1.92	https://nhrc.nic.in/rti-act-2005	Fully Met	1.92	Okay
1.12.2	Efforts to encourage public authority to participate	Fully Met	1.92	1.92	CPIOs are	Fully Met	1.92	Okay

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
	in these programmes				encouraged to participate in such programs.			
1.12.3	Training of CPIO/APIO	Fully Met	1.92	1.92	https://nhrc.nic.in/rti-act-2005	Fully Met	1.92	Okay
1.12.4	Update & publish guidelines on RTI by the Public Authorities concerned	Fully Met	1.92	1.92	The directions of the CIC are widely circulated and provisions of RTI Act, 2005 are strictly being followed. The directions of the CIC are widely circulated and provisions of RTI Act, 2005 are strictly being followed. The directions of the CIC are widely circulated and provisions of RTI Act, 2005 are strictly being followed. The directions of the CIC are widely circulated and provisions of RTI Act, 2005 are strictly being followed.	Fully Met	1.92	Okay

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					being followed.			
1.13	Transfer policy and transfer orders[F No. 1/6/2011- IR dt. 15.4.2013]							
1.13.1	Transfer policy and transfer orders[F No. 1/6/2011- IR Dt. 15.4.2013]	Fully Met	7.69	7.69	Transfers are done internally in NHRC.	Fully Met	7.69	Okay
Total			97	97		97	97	
2	Budget and Programme							
2.1	Budget allocated to each agency including all plans, proposed expenditure and reports on disbursements made etc.[Section 4(1)(b)(xi)]							
2.1.1	Total Budget for the public authority	Fully Met	10	10.00	https://nhrc.nic.in/activities/annual-budgets	Fully Met	10.00	Okay
2.1.2	Budget for each agency and plan & programmes	Fully Met	10	10.00	https://nhrc.nic.in/activities/annual-budgets	Fully Met	10.00	Okay
2.1.3	Proposed expenditures	Fully Met	10	10.00	https://nhrc.nic.in/activities/annual-budgets	Fully Met	10.00	Okay
2.1.4	Revised budget for each agency, if any	Fully Met	10	10.00	https://nhrc.nic.in/activities/annual-budgets	Fully Met	10.00	Okay
2.1.5	Report on disbursements made and place where the related reports are available	Fully Met	10	10.00	https://nhrc.nic.in/activities/annual-budgets	Fully Met	10.00	Okay
2.1.6	Information related to procurements- (a)	Fully Met	10	10.00	https://nhrc.nic.in/activities/annual-budgets	Fully Met	10.00	Okay

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
	Notice/tender enquires, and corrigenda if any thereon, (b) Details of the bids awarded comprising the names of the suppliers of goods/ services being procured, (c) The works contracts concluded – in any such combination of the above-and, (d) The rate/ rates and the total amount at which such procurement or works contract is to be executed.				c.in/activities/annual-budgets			
2.2	Foreign and domestic tours(F.No. 1/8/2012- IR dt. 11.9.2012)							
2.2.1	Budget	Fully Met	20	20.00	https://nhrc.nic.in/activities/annual-budgets	Fully Met	20.00	Okay
2.2.2	Foreign and domestic tours by ministries and officials of the rank of Joint Secretary to the Government and above, as well as the Heads of the Department.- (a) Places visited, (b) The period of visit, (c) The number of members in the official delegation, (d) Expenditure on the visit	Not Applicable	0	0	empty	Not Applicable	0	Okay
2.3	Manner of execution of subsidy programme [Section 4(i)(b)(xii)]							
2.3.1	Name of the programme of activity	Not Applicable	0	0	empty	Not Applicable	0	Okay
2.3.2	Objective of the programme	Not Applicable	0	0	empty	Not Applicable	0	Okay
2.3.3	Procedure to avail benefits	Not Applicable	0	0	empty	Not Applicable	0	Okay
2.3.4	Duration of the programme/ scheme	Not Applicable	0	0	empty	Not Applicable	0	Okay
2.3.5	Physical and financial targets of the programme	Not Applicable	0	0	empty	Not Applicable	0	Okay
2.3.6	Nature/ scale of subsidy /amount allotted	Not Applicable	0	0	empty	Not Applicable	0	Okay
2.3.7	Eligibility criteria for grant of subsidy	Not Applicable	0	0	empty	Not Applicable	0	Okay
2.3.8	Details of beneficiaries of subsidy programme (number, profile etc)	Not Applicable	0	0	empty	Not Applicable	0	Okay
2.4	Discretionary and non-discretionary grants [F. No. 1/6/2011-IR dt. 15.04.2013]							
2.4.1	Discretionary and non-discretionary grants/ allocations to State Govt./ NGOs/other institutions	Not Applicable	0	0	empty	Not Applicable	0	Okay

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
2.4.2	Annual accounts of all legal entities who are provided grants by public authorities	Not Applicable	0	0	empty	Not Applicable	0	Okay
2.5	Particulars of recipients of concessions, permits of authorizations granted by the public authority [Section 4(1) (b) (xiii)]							
2.5.1	Concessions, permits or authorizations granted by public authority	Not Applicable	0	0	empty	Not Applicable	0	Okay
2.5.2	For each concessions, permit or authorization granted - (a) Eligibility criteria, (b) Procedure for getting the concession/ grant and/ or permits of authorizations, (c) Name and address of the recipients given concessions/ permits or authorizations, (d) Date of award of concessions/ permits of authorizations	Not Applicable	0	0	empty	Not Applicable	0	Okay
2.6	CAG & PAC paras [F No. 1/6/2011- IR dt. 15.4.2013]							
2.6.1	CAG and PAC paras and the action taken reports (ATRs) after these have been laid on the table of both houses of the Parliament.	Fully Met	50	50.00	https://nhrc.nic.in/publications/annual-account	Fully Met	50.00	Okay
Total			130	130		130	130	
3	Publicity and Public interface							
3.1	Particulars for any arrangement for consultation with or representation by the members of the public in relation to the formulation of policy or implementation there of [Section 4(1)(b)(vii)] [F No 1/6/2011-IR dt. 15.04.2013]							
3.1.1	Relevant Acts, Rules, Forms and other documents which are normally accessed by citizens	Fully Met	12.5	12.50	https://nhrc.nic.in/about-us/core-groups	Fully Met	12.50	Okay
3.1.2	a) Arrangements for consultation with or representation by members of the public in policy formulation/ policy implementation, (b) Day & time allotted for visitors, (c) Contact details of Information & Facilitation Counter (IFC) to provide publications frequently sought by RTI applicants	Fully Met	12.5	12.50	Core groups are formed on various subjects where experts of the field are incorporated/ associated by	Fully Met	12.50	Okay

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					the Commission.			
3.1.3	Public- Private Partnerships (PPP)- Details of Special Purpose Vehicle (SPV), if any	Not Applicable	0	0	empty	Not Applicable	0	Okay
3.1.4	Public- Private Partnerships (PPP)- Detailed project reports (DPRs)	Not Applicable	0	0	empty	Not Applicable	0	Okay
3.1.5	Public- Private Partnerships (PPP)- Concession agreements.	Not Applicable	0	0	empty	Not Applicable	0	Okay
3.1.6	Public- Private Partnerships (PPP)- Operation and maintenance manuals	Not Applicable	0	0	empty	Not Applicable	0	Okay
3.1.7	Public- Private Partnerships (PPP) - Other documents generated as part of the implementation of the PPP	Not Applicable	0	0	empty	Not Applicable	0	Okay
3.1.8	Public- Private Partnerships (PPP) - Information relating to fees, tolls, or the other kinds of revenues that may be collected under authorisation from the government	Not Applicable	0	0	empty	Not Met	0	Okay
3.1.9	Public- Private Partnerships (PPP) -Information relating to outputs and outcomes	Not Applicable	0	0	empty	Not Applicable	0	Okay
3.1.10	Public- Private Partnerships (PPP) - The process of the selection of the private sector party (concessionaire etc.)	Not Applicable	0	0	empty	Not Applicable	0	Okay
3.1.11	Public- Private Partnerships (PPP) - All payment made under the PPP project	Not Applicable	0	0	empty	Not Applicable	0	Okay
3.2	Are the details of policies / decisions, which affect public, informed to them[Section 4(1) (c)]							
3.2.1	Publish all relevant facts while formulating important policies or announcing decisions which affect public to make the process more interactive - Policy decisions/ legislations taken in the previous one year	Fully Met	16.67	16.67	https://nhrc.nic.in/other-advisories https://hrcnet.nic.in/HRCNet/public/SearchComplaint.aspx	Fully Met	16.67	Okay

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
3.2.2	Publish all relevant facts while formulating important policies or announcing decisions which affect public to make the process more interactive - Outline the Public consultation process	Fully Met	16.67	16.67	https://hrcnet.nic.in/HRCNet/public/SearchComplaint.aspx	Fully Met	16.67	Okay
3.2.3	Publish all relevant facts while formulating important policies or announcing decisions which affect public to make the process more interactive- Outline the arrangement for consultation before formulation of policy	Fully Met	16.67	16.67	https://hrcnet.nic.in/HRCNet/public/SearchComplaint.aspx	Fully Met	16.67	Okay
3.3	Dissemination of information widely and in such form and manner which is easily accessible to the public [Section 4(3)]							
3.3.1	Use of the most effective means of communication - Internet (website)	Fully Met	50	50.00	website and social media.	Fully Met	50.00	Okay
3.4	Form of accessibility of information manual/ handbook[Section 4(1)(b)]							
3.4.1	Information manual/handbook available in electronic format	Fully Met	25	25.00	https://hrcnet.nic.in/HRCNet/public/webcomplaint.aspx	Fully Met	25.00	Okay
3.4.2	Information manual/handbook available in printed format	Fully Met	25	25.00	Publications are available both, online as well as printed for wide publicity.	Fully Met	25.00	Okay
3.5	Whether information manual/ handbook available free of cost or not [Section 4(1)(b)]							
3.5.1	List of materials available Free of cost	Fully Met	25	25.00	https://nhrc.nic.in/publication-non-priced	Fully Met	25.00	Okay
3.5.2	List of materials available at a reasonable cost of the medium	Fully Met	25	25.00	https://nhrc.nic.in/publication-priced	Fully Met	25.00	Okay
Total			225	225		228	225	

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
4	E-Governance							
4.1	Language in which Information Manual/Handbook Available [F No. 1/6/2011-IR dt. 15.4.2013]							
4.1.1	Hindi	Fully Met	9.52	9.52	https://nhrc.nic.in/hi	Fully Met	9.52	Okay
4.1.2	English	Fully Met	9.52	9.52	yes	Fully Met	9.52	Okay
4.1.3	Vernacular/ Local Language	Not Applicable	0	0	empty	Not Applicable	0	Okay
4.2	When was the information Manual/Handbook last updated?[F No. 1/6/2011-IR dt 15.4.2013]							
4.2.1	Last date of Annual updation	Fully Met	28.57	28.57	The PHR ACT, 1993 has been amended. Accordingly, the same may be uploaded on the NHRC website under the URL mentioned https://nhrc.nic.in/publication-non-priced are put in public domain in HRCNET portal. Minutes of the meetings on various subjects are also made public.	Fully Met	28.57	Okay
4.3	Information available in electronic form[Section 4(1)(b)(xiv)]							

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
4.3.1	Details of information available in electronic form	Fully Met	9.52	9.52	yes	Fully Met	9.52	Okay
4.3.2	Name/ title of the document/record/ other information	Fully Met	9.52	9.52	yes	Fully Met	9.52	Okay
4.3.3	Location where available	Fully Met	9.52	9.52	On the website of the Commission under different/ relevant heads. On the website of the Commission under different/ relevant heads.	Fully Met	9.52	Okay
4.4	Particulars of facilities available to citizen for obtaining information[Section 4(1)(b)(xv)]							
4.4.1	Name & location of the facility	Fully Met	7.14	7.14	https://hrcnet.nic.in/ https://nhrcc.nic.in/	Fully Met	7.14	Okay
4.4.2	Details of information made available	Fully Met	7.14	7.14	https://hrcnet.nic.in/ https://nhrcc.nic.in/	Fully Met	7.14	Okay
4.4.3	Working hours of the facility	Fully Met	7.14	7.14	Available online	Fully Met	7.14	Okay
4.4.4	Contact person & contact details (Phone, fax, email)	Fully Met	7.14	7.14	https://nhrc.nic.in/contact-us/directory-of-officers	Fully Met	7.14	Okay
4.5	Such other information as may be prescribed under Section 4(i) (b)(xvii)							
4.5.1	Grievance redressal mechanism	Fully Met	4.1	4.10	https://hrcnet.nic.in/	Fully Met	4.10	Okay

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
4.5.2	List of completed schemes/ projects/ Programmes	Fully Met	4.1	4.10	https://nhrc.nic.in/training-&-research/research-studies-&-projects/completed-projects	Fully Met	4.10	Okay
4.5.3	List of schemes/ projects/ programme underway	Fully Met	4.1	4.10	https://nhrc.nic.in/training-&-research/research-studies-&-projects/ongoing-Projects	Fully Met	4.10	Okay
4.5.4	Details of all contracts entered into including name of the contractor, amount of contract and period of completion of contract	Fully Met	4.1	4.10	https://nhrc.nic.in/training-&-research/research-studies-&-projects/ongoing-Projects https://nhrc.nic.in/training-&-research/research-studies-&-projects/completed-projects	Fully Met	4.10	Okay
4.5.5	Annual Report	Fully Met	4.1	4.10	https://nhrc.nic.in/publications/annual-reports	Fully Met	4.10	Okay
4.5.6	Frequently Asked Question (FAQs)	Fully Met	4.1	4.10	https://nhrc.nic.in/frequently	Fully Met	4.10	Okay

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					-asked-questions empty			
4.5.7	Any other information such as - (a) Citizen's Charter, (b) Six monthly reports on the performance against the benchmarks set in the Citizen's Charter	Not Applicable	0	0		Not Applicable	0	Okay
4.6	Receipt & Disposal of RTI applications & appeals [F.No 1/6/2011-IR dt. 15.04.2013]							
4.6.1	Details of applications received and disposed	Fully Met	14.29	14.29	https://nhrc.nic.in/rti-act-2005	Fully Met	14.29	Okay
4.6.2	Details of appeals received and orders issued	Fully Met	14.29	14.29	https://nhrc.nic.in/rti-act-2005	Fully Met	14.29	Okay
4.7	Replies to questions asked in the Parliament[Section 4(1)(b)(xvii)]							
4.7.1	Details of questions asked and replies given	Fully Met	28.57	28.57	The parliament questions are replied through Nodal Ministry on top priority.	Fully Met	28.57	Okay
Total			186	186		186	186	
5	Information as may be prescribed							
5.1	Such other information as may be prescribed [F.No. 1/2/2016-IR dt. 17.8.2016, F No. 1/6/2011-IR dt. 15.4.2013]							
5.1.1	Name & details of - (a) Current CPIOs & FAAs, (b) Earlier CPIO & FAAs from 1.1.2015	Fully Met	20	20.00	https://nhrc.nic.in/rti-act-2005	Fully Met	20.00	Okay
5.1.2	Details of third party audit of voluntary disclosure -(a) Dates of audit carried out , (b) Report of the audit carried out	Fully Met	20	20.00	https://nhrc.nic.in/rti-act-2005	Fully Met	20.00	Okay
5.1.3	Appointment of Nodal Officers not below the rank of Joint Secretary/ Additional HoD - (a) Date of	Fully Met	20	20.00	https://nhrc.nic.in/rti-act-2005	Fully Met	20.00	Okay

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
	appointment , (b) Name & Designation of the officers				act-2005			
5.1.4	Consultancy committee of key stake holders for advice on suo-motu disclosure - (a) Dates from which constituted, (b) Name & Designation of the officers	Not Applicable	0	0	empty	Not Applicable	0	Okay
5.1.5	Committee of PIOs/FAAs with rich experience in RTI to identify frequently sought information under RTI - (a) Dates from which constituted, (b) Name & Designation of the Officers	Fully Met	20	20.00	https://nhrc.nic.in/rti-act-2005	Fully Met	20.00	Okay
Total			80	80		80	80	
6	Information Disclosed on own Initiative							
6.1	Item / information disclosed so that public have minimum resort to use of RTI Act to obtain information [Section 4(2)]							
6.1.1	Item / information disclosed so that public have minimum resort to use of RTI Act to obtain information	Fully Met	25	25.00	All the information pertaining to Commission including status of the complaints, ongoing/ forthcoming events and all the information about the composition/ structure of the organization is available. https://nhrc.nic.in	Fully Met	25.00	Okay

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
6.2	Guidelines for Indian Government Websites (GIGW) is followed (released in February, 2009 and included in the Central Secretariat Manual of Office Procedures (CSMOP) by Department of Administrative Reforms and Public Grievances, Ministry of Personnel, Public Grievance and Pensions, Govt. Of India)							
6.2.1	Whether STQC certification obtained and its validity	Partially Met	12.5	6.25	Level one complete	Partially Met	6.25	Okay
6.2.2	Does the website show the certificate on the Website?	Not Met	12.5	0	empty	Not Met	0	Okay
Total			50	31		50	31	
Grand Total			768	749		771	749	